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Title: Introduction of the Spices Board (Amendment) Bill, 2012 (Omission of sections 16 and 28).

SHRI P.T. THOMAS (IDUKKI): I beg to move for leave to introduce a Bill further to amend the Spices Board Act, 1986.

सभापति महोदय : प्रश्न यह है

"कि मसाला बोर्ड अधिनियम, 1986 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।"

प्रस्ताव स्वीकृत हुआ।

SHRI P.T. THOMAS : I introduce the Bill.
